GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:32 ANSWERED ON:09.11.2010 UTILISATION OF CESS Chitthan Shri N.S.V.;Choudhry Smt. Shruti;Nagar Shri Surendra Singh;Rani Killi Krupa;Thakor Shri Jagdish

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total petroleum cess collected during each of the last three years and the current year;

(b) the number of proposals received, approved and funds disbursed from the cess collected during the above period, State and yearwise;

(c) whether the entire amount has been utilized for the earmarked and targeted schemes during the said period;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the details of ongoing projects for widening, repairing, construction of bridges / elevated highways from the Central Road Fund (CRF), State-wise and NH-wise alongwith the present status thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a): This Ministry is not responsible for collection of cess or additional excise duty levied on petrol and high speed diesel (HSD) oil as per the provisions of Central Road Fund (CRF) Act, 2000 and no such information is available with this Ministry. However, year-wise and Ministry- wise details of distribution of cess as per the CRF Act, 2000 during the last three years and the current year are as follows:

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(Rs in crore)
Year Mini- Mini- Total Break-up for Ministry of
stry stry stry Road Transport & Highways
          NHS CRF CRF EI & ISC
of of of
Rail- Rural Road
                     (States) (UTs)
wavs Deve- Trans-
 lopment port &
  High-
  wavs
2007-08 724.69 3825.00 8280.31 12830.00 6541.06 1510.77 54.55 173.93
2008-09 773.90 4046.25 8829.85
                              13650.00 6972.47 1605.82
                                                        65.82 185.74
2009-10 827.11 4183.13 9389.76 14400.00 7404.70 1716.21
                                                        70.35 198.50
2010-11 876.73 4434.12 9953.15 15264.00 7848.98 1819.17 74.58 210.42
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(b) to (e): The portion of cess earmarked for development and maintenance of National Highways (NHs) as per CRF Act, 2000 is presently being fully mobilized for development of NHs under National Highways Development Project (NHDP). However, State-wise and NH-wise details of projects being taken up under NHDP from this earmarked fund under CRF are not maintained separately. The funds earmarked for NHs have been fully released for NHDP during last three years. During 2010-11, out of an allocation of Rs 7848.98 crore for NHs under CRF, an amount of Rs 3924.00 crore has been released up to 30-9-2010. The State- wise and yearwise number of proposals received and approved under CRF schemes & El& ISC schemes for development of State Roads and funds released during last three years and current year are at Annexure-I and Annexure-II respectively. The details of funds allocated to the States and funds released during the last three years and current year are as follows:

(Rs in crore) Year CRF EI & ISC Accrual Release Allocation Release 2007-08 1565.32 1322.19 173.93 131.30 2008-09 1671.64 2122.00 185.74 175.65 2009-10 1786.56 1344.98 198.50 104.35 2010-11 1893.75 1024.52 210.42 40.32# The funds for development of State Roads under CRF are released to the States based on receipt of Utilization Certificates from the State Governments. The funds under CRF are, however, non-lapsable. The State-wise details of on-going projects for development of State Roads under CRF and EI & ISC schemes are at Annexure-III. These works are at various stages of completion.